Title: Need to address the issue of exchange of enclaves between India and Bangladesh in each other's territory.

SHRI PRABODH PANDA (MIDNAPORE): The problem of exchange of Enclaves between India and Bangladesh remains since the Independence of the country. At present Indian Enclaves inside Bangladesh are 111 and Bangladeshi Enclaves in India are 51. The total land in Indian Enclaves is 17,149 acres and the total land in Bangladesh Enclaves inside India is 7110 acres According to last Census, jointly conducted by both the Governments, the numbers of Indians living in the Enclaves inside Bangladesh is 37,100 persons and 14200 persons live in Bangladeshi Enclaves within India.

These large number of people of both the countries are deprived of political rights and they do not enjoy social facilities that are necessary for development of individuals in a free society.

This problem is coming up again and again since the Nehru-Nun Agreement days and could not be solved even in 1974 Indira-Mujib Agreement. Even at the time of transfer of Teen Bigha, the problem of Enclaves could not be solved.

Therefore, I strongly urge the Central Government to take up the issue urgently with the Government of Bangladesh and provide relief to citizens of both the countries living in Enclaves of both India and Bangladesh.